

5.9.2002

30.

MA 1478/2002

OA 926/2002.

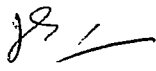
Present :- Shri B.S.Mainee, learned counsel through proxy  
counsel Mrs.Meenu Mainee, counsel for the  
applicants.

Shri Rajinder Khatter, learned counsel for the  
respondents.

We have heard both the learned counsel in MA 1478/2002.

MA 1478/2002 has been filed by the respondents seeking further  
extension of three months to implement the Tribunal's order dated  
18.4.2002 in OA 926/2002/which is not opposed by the learned proxy  
counsel for the applicants. That MA is allowed.

( S.A.T.Rizvi )  
Member (A)

  
(Smt.Lakshmi Swaminathan)  
Vice Chairman (J)